NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 1875/2021 in CP(IB)/1842/(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **IA 1875/2021 Jitendra Yadav**
IN THE MATTER OF
Andhra Bank ltd
V/s
Oracle Home Texttile Ltd.

APPEARANCE:
FOR THE RESOLUTION PROFESSIONAL **:** Mr. Jitendra Yadav
IA 1875/2021
FOR THE APPLICANT **:** Adv. Adv Meghna Arvind a/w Adv Prakash Shinde
FOR THE CORPORATE DEBTOR **:** Adv. Aman Kacheria

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT